Name of the corporate debtor: Richa Industries Limited; Date of commencement of liquidation: 11.06.2025; List of stakeholders as on: 29.10.2025														I	
								List of secured financial creditors							
S1. No	. Name of	Details of claim received			l I	Details of claim admitted					Amount of	Amount of any	Amount of	Amount of	Remarks, if any
	creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquishe	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	contingent claim	mutual dues, that may be set off	claim rejected	claim under verification	
1	Indian Overseas Bank	09.07.2025	5,42,88,47,228.15	5,42,88,47,228.15	Secured Creditor	5,42,88,47,228.15	Yes	A.Primary Security  1.Hypothecation of Plant and Machinery (Textile Division) Exclusive charge  2.Hypothecation of Plant and Machinery- other (PEB Division) First Pari Passu with UBI  3.Hypothecation of all current assets (Textile Division) Exclusive charge (Hypothecation of all current assets (PEB Division) First Pari Passu with UBI  5.Pledge of shares of promoters to the extent of 30% of the capital 6.Negative lien on the remaining shares held by promoters (total shares held by promoters as on 31.03.2026 are 1,01,93,784  B.Collateral Security 1.EMT of Factory land and Building at Kanwara Kheri, Faridabad (Textile Division) Exclusive charge  2.EMT of Plot No 29, DLF Industrial Phase II, Faridabad (Textile Division) Exclusive charge  3.EMT of House No 387, Sector 1, IMT Manesar (Textile Division) Exclusive charge  4.EMT of factory land and building at 8th	5,42,88,47,228.15	56.28%	0.00	0.00	-	0.00	Nil
2	Union Bank of India	02.07.2025	1,54,09,48,405.63	1,54,09,48,405.63	Secured Creditor	1,54,09,48,405.63	Yes	First Pari Passu charge on all the assets of the company including the factory land and building of PEB division along with IOB; First Pari Passu charge by way of hypothecation of inventory cum book debts/current assets of PEB division along with IOB	1,54,09,48,405.63	15.97%	0.00	0.00	-	0.00	Nil
3	Authum Investment & Infrastructure Limited (Formerly Reliance Commercial Finance Limited)	11.07.2025	10,89,86,848.14	10,89,37,354.40	Secured Creditor	10,89,37,354.40	Yes	Pari Passu charge on the entire Current asset, cash flows, receivables, book debts and revenue and projects of Corporate Debtor; Paripassu on the assignment by way of security on all the rights, title, interest, benefits, claims and demands of the borrower under all insurance covers, project agreements, security deposits/performance security etc; First Exclusive charge on all the Corporate Debtor's Bank accounts including but not limited to the Trust Retention Account (A/c No. 916020051313342) already opened with Axis Bank for the projects; Corporate Guarantee from Richa Holdings Ltd; Irrevocable and Unconditional personal guarantee; Demand Promissory Note	10,89,37,354.40	1.13%	0.00	0.00	49,493.74	0.00	Nil
4	Kotak Mahindra Bank Limited	11.07.2025	53,84,403.00	53,84,394.00	Creditor	53,84,394.00	Yes	Hypothecation of the vehicle	53,84,394.00	0.06%	0.00	0.00	9.00	0.00	Nil
5		15.07.2025	45,59,089.00	44,11,801.00	Secured Financial Claim	NA	NA	Nil	Nil	0.05%			1,47,288.00	-	Dues pertaining to enhancement of land rates
	TOTAL		7,08,87,25,973.92	7,08,85,29,183.18		7,08,41,17,382.18			7,08,41,17,382.18	73.48%	-	-	1,96,790.74	-	